## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/422/ (IB)/2017

NAME OF THE PETITIONER(S)

: RANGANATH SPINNING INDUSTRIES

NAME OF THE RESPONDENT(S)

: GURUVAYUR SPINNING MILLS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 Aashih Dain Dunia For Surana & Surana

Count for Petition

## **ORDER**

Counsel for petitioner present. Counsel for respondent absent. Counsel for petitioner stated that the matter has been settled between the parties and prayed time for reporting the final outcome of the same. Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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